

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-211/2020.

Rajendra Siddarkar and ors. Petitioners.

Vs

The State of Goa and ors. Respondents.

Ms. A. Desai, Advocate for the petitioners.

Respondent no.23 present in person.

Shri M. Salkar, Govt. Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 5th October, 2020.

PC.

By consent, post the matter on 26.10.2020

2. In the meanwhile, interim protection granted earlier to continue.

DAMA SESHADRI NAIDU, J.

vn*